

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 290/2019

(Arising out of impugned final judgment and order dated 20-12-2010 in JA No. 1300/2009 passed by the High Court Of Judicature At Allahabad)

ABDUL KADIR @ ABDUL KASIM @ CHUNNU KHAN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 184729/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 184730/2018 - EXEMPTION FROM FILING O.T.)

Date : 20-01-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER

HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s) Mr. Vijay Kumar, AOR
Mrs. Vithika Garg, Adv.
Ms. Vidushi Garg, Adv.
Ms. Karishma Singhal, Adv.

For Respondent(s) Mr. Ardhendumauli Kumar Prasad, AOR
Ms. Stuti Chopra, Adv.

UPON hearing the counsel the Court made the following

O R D E R

As prayed, list on 24.01.2020.

(NEELAM GULATI)
COURT MASTER (SH)

(RAJINDER KAUR)
BRANCH OFFICER